

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/24624/2026 ARBA/6/2026	PROJECT DIRECTOR, NHAI, PIU, SAMBALPUR VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY, BARGARH	MADAN MOHAN DAS VS	// DIST.AND SESSIONS JUDGE,BARGARH Arbp/0000002/2015
2	D-ARBA/21376/2026 ARBA/7/2026	NATIONAL HIGHWAY AUTHORITY OF INDIA, (MINISTRY OF ROAD TRANSPORT AND HIGHWAYS), SAMBALPUR VS BARAGARH DISTRICT DISPLACED WELFARE SOCIETY, BARGARH	SHRIGANAN, S. SAMBOLPUR VS	// DIST.AND SESSIONS JUDGE,BARGARH Arbp/0000001/2016
3	D-BLAPL/17108/2026 BLAPL/5925/2026	GOUTAM SINGH VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITLAGARH) /64 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000033/2026
4	D-BLAPL/13526/2026 BLAPL/5926/2026	JITENDRA SUNANI VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /61 /2026 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000160/2026
5	D-BLAPL/17190/2026 BLAPL/5927/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	HARICHANDANPUR /91 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000458/2026
6	D-BLAPL/16157/2026 BLAPL/5928/2026	JAMARAJ MAJHI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PATTAPUR (DIGAPAHANDI) /494 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000073/2025
7	D-BLAPL/16654/2026 BLAPL/5929/2026	SK. SADDAM HUSSEN @ HOSSAIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001190/2025
8	D-BLAPL/17192/2026 BLAPL/5930/2026	KUMOD PRADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUCHINDA /103 /2026 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G) GR/0000321/2026
9	D-BLAPL/16694/2026 BLAPL/5931/2026	PAPUN BHUYAN VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	SHERAGADA /545 /2023 A.D.J.,ASKA(Ganjam) ST/0000035/2024
10	D-BLAPL/16983/2026 BLAPL/5932/2026	SAGARIKA SWAIN @ SAGARIKA PRADHAN @ SAGARIKA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /207 /2018 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000182/2024
11	D-BLAPL/17070/2026 BLAPL/5933/2026	DEEPAK SAMAL VS STATE OF ODISHA	BINI MISHRA VS	TALCHER TOWN /536 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A) GR/0000925/2026

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12	D-BLAPL/17197/2026 BLAPL/5934/2026	KIRAN GURUNG VS STATE OF ODISHA	AMIT KUMAR PATRA VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000583/2025
13	D-BLAPL/17102/2026 BLAPL/5935/2026	SURAJ KUMAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /59 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000030/2026
14	D-BLAPL/17104/2026 BLAPL/5936/2026	SAILENDRI BIBHAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /60 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000031/2026
15	D-BLAPL/17220/2026 BLAPL/5937/2026	KALIA @ KHETRABASI JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /81 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000094/2026
16	D-BLAPL/17236/2026 BLAPL/5938/2026	BABULA PRADHAN @ AJAY VS STATE OF ODISHA	SWETA DASH VS	SAMBALPUR TOWN /41 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000017/2026
17	D-BLAPL/17201/2026 BLAPL/5939/2026	TITU SWAIN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	GOLANTHARA (BERHAMPUR) /133 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000754/2026
18	D-BLAPL/17277/2026 BLAPL/5940/2026	ROCKY NAYAK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	KUMBHARAPARA /337 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000009/2025
19	D-BLAPL/17278/2026 BLAPL/5941/2026	CHIKU NAYAK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	KUMBHARAPARA /337 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000009/2025
20	D-BLAPL/17231/2026 BLAPL/5942/2026	DABBIRU SATISH VS STATE OF ODISHA	DEBASHIS MITRA VS	CHANDAPUR /38 /2023 J.M.F.C.,RANPUR(Nayagarh) GR/0000089/2023
21	D-BLAPL/17233/2026 BLAPL/5943/2026	GOUTAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /88 /2026 J.M.F.C.,PATRAPUR(Ganjam) GR/0000159/2026
22	D-BLAPL/17268/2026 BLAPL/5944/2026	CHIKU BHOI VS STATE OF ODISHA	TRUPTIMAYEE MAHAPATRA VS	PURI TOWN /27 /2026 SPECIAL JUDGE, PURI(Puri) TR/0000036/2026
23	D-BLAPL/15926/2026	AMITABV BISOI @ AMIYA @ AMITABH BISOYI	HIMANSHU SEKHAR MISHRA	SHERAGADA /318 /2025

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	BLAPL/5945/2026	VS STATE OF ODISHA	VS	A.D.J.,ASKA(Ganjam) ST/0000492/2025
24	D-BLAPL/15624/2026 BLAPL/5946/2026	SANGRAM JENA @ BUBUN VS STATE OF ODISHA	SUBHAJEET SAHU VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
25	D-BLAPL/17274/2026 BLAPL/5947/2026	RAJA @ BALARAM DALEI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA SADAR /200 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000088/2026
26	D-BLAPL/16480/2026 BLAPL/5948/2026	DHANESWAR SARAKA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	MUNIGUDA /75 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000063/2021
27	D-BLAPL/17015/2026 BLAPL/5949/2026	SUNIL KUMAR RAY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /15 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000018/2025
28	D-BLAPL/17033/2026 BLAPL/5950/2026	PRIYANKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000123/2024
29	D-BLAPL/16442/2026 BLAPL/5951/2026	R. SARAN VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2025
30	D-BLAPL/17089/2026 BLAPL/5952/2026	CHANDAN NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JANKIA P.S. /297 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000067/2026
31	D-BLAPL/17139/2026 BLAPL/5953/2026	JITENDRA KUMAR SINGH VS STATE OF ODISHA	KRISHNA MURARI SINGH VS	CHANDRASEKHARPUR /528 /2025 DISTRICT & SESSIONS JUDGE,BHUBANE CT/0000076/2026
32	D-BLAPL/17154/2026 BLAPL/5954/2026	BISWANATH HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000118/2023
33	D-BLAPL/17158/2026 BLAPL/5955/2026	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SURAJ MOHANTY VS	MOHANA /96 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000049/2024
34	D-BLAPL/15772/2026 BLAPL/5956/2026	TAPAS SWAIN VS	SUDHANSU SEKHAR DASH VS	BHADRAK TOWN /669 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak)

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35	D-BLAPL/16261/2026 BLAPL/5957/2026	STATE OF ODISHA MAHIMA SWAIN @ MAHIMA RANJAN SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	Spl/0000078/2025 ERASAMA /162 /2026 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000321/2026
36	D-CMP/25476/2026 CMP/975/2026	SOUMYASHREE NANDA VS DEBASISH MISHRA	NIRMAL KISHORE RATH VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001120/2022
37	D-CMP/26027/2026 CMP/976/2026	CHAGUL OJHA@CHUGULI OJHA VS MANORANJAN PRADHAN	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD), SORO(Baleshwar) Fd/0000778/2003
38	D-CMP/25984/2026 CMP/977/2026	GHANASHYAM SAHOO VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001309/2024
39	D-CMP/25978/2026 CMP/978/2026	NAMITA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001015/2024
40	D-CONTC/18131/2026 CONTC/3351/2026	ROSINA BIBI VS PALLABI RANI RAJ, ADDL. SUB COLLECTOR CUM CONSOLIDATION OFFICER, JAJPUR	ADV. VS	// () //
41	D-CRLA/17228/2026 CRLA/489/2026	SADANANDA PRADHAN VS STATE OF ODISHA(VIG.)	PRAJIT KUMAR PRADHAN VS	SAMBALPUR VIGILANCE /6 /2011 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000044/2012
42	D-CRLA/14890/2026 CRLA/490/2026	DANDADHAR@ DANDA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /651 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000077/2024
43	D-CRLA/17509/2026 CRLA/491/2026	KHIRABDI BEHERA VS STATE OF ODISHA(VIG.)	S.SUDHANSU KUMAR SUBUDHI VS	VIGILANCE PS (BERHAMPUR) /45 /2011 SPECIAL JUDGE, SPL. COURT,BHUBAN TR/0000004/2018
44	D-CRLA/8408/2026 CRLA/492/2026	MUNA DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PIPLI /715 /2025 1ST A.D.J., PURI(Puri) TR/0000003/2026
45	D-CRLMA/15907/2026 CRLMA/64/2026	ASISH KUMAR DHAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /724 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001349/2025

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46	D-CRLMC/16876/2026 CRLMC/1878/2026	DILLIP KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	INFCITY PS /198 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000782/2024
47	D-CRLMC/16095/2026 CRLMC/1879/2026	RABINDRA NATH MISHRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /20 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0008722/2024
48	D-CRLMC/16801/2026 CRLMC/1880/2026	SURYAKANTA BEHERA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	MANCHESWAR P.S. /98 /2018 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000829/2018
49	D-CRLMC/16907/2026 CRLMC/1881/2026	TRILOCHAN DALEI @ LOCHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /450 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000825/2020
50	D-CRLMC/17273/2026 CRLMC/1882/2026	TARAKANTA MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	AUL /51 /2017 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDA ST/0000417/2025
51	D-CRLMC/16543/2026 CRLMC/1883/2026	ABADHUT KARMI VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	ULLUNDA /34 /2009 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) GR/0000175/2009
52	D-CRLMC/16687/2026 CRLMC/1884/2026	RAJ KUMAR KHEMKA VS STATE OF ODISHA	PRATYUSH NAIDU VS	BADAMBADI /410 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001023/2025
53	D-CRLMC/17111/2026 CRLMC/1885/2026	BISHNU KALIA @ BITUA KALIA @ BITU VS STATE OF ODISHA	GOURAV MOHANTY VS	PIPLI /175 /2017 J.M.F.C.,PIPLI(Puri) GR/0000270/2017
54	D-CRLMC/15939/2026 CRLMC/1886/2026	BABAJI JENA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BALIPATNA /40 /2016 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000206/2016
55	D-CRLMC/17143/2026 CRLMC/1887/2026	BAPU @ JYOTIKANTA PARIDA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	PARADEEP MODEL /147 /2026 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000490/2026
56	D-CRLMC/16625/2026 CRLMC/1888/2026	BIRANCHI NAYAK VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	SARANAKUL /67 /2023 A.D.J.,ODAGAON(Nayagarh) ST/0000109/2023
57	D-CRLMP/17390/2026	PRANAB KUMAR PATRA	ADYASIDHI MISHRA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/740/2026	VS STATE OF ODISHA	VS	() //
58	D-CRLMP/17222/2026 CRLMP/741/2026	SONALI MOHAPATRA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	//0 () //
59	D-CRLMP/17148/2026 CRLMP/742/2026	GOBARDHAN SWAIN VS STATE OF ODISHA	BIJAYANANDA DASH VS	//0 () //
60	D-CRLMP/16918/2026 CRLMP/743/2026	TUKUNA ROUT VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	//0 () //
61	D-CRLMP/16685/2026 CRLMP/744/2026	SANJAY KUMAR DAS VS STATE OF ODISHA	DURGA PRASAD DHAL VS	//0 () //
62	D-CRLREV/10755/2026 CRLREV/409/2026	REENABALA MALLICK VS SATYA NARAYAN SAHOO	GOUTAM CHARAN ROUT VS	//0 S.D.J.M.,KHURDA(Khordha) ICC/0000209/2022
63	D-CRLREV/16121/2026 CRLREV/410/2026	RENUKESWAR MEHER @ BEDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BOUDH /40 /2026 REGISTRAR CUM P.M.JUV.JUSTICE BO. Spl/0000003/2026
64	D-CRLREV/17317/2026 CRLREV/411/2026	RAMA CHANDRA MAHANTA VS STATE OF ODISHA(VIG.)	BHABANI SANKAR DAS VS	BALASORE VIGILANCE /60 /2016 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000013/2016
65	D-MACA/24507/2026 MACA/536/2026	CHANCHAL GARANAIAK@CHANCHALA GARNAYAK VS BUDHADEV NAYAK	AKANSH ACHARYA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000044/2017
66	D-MSA/25524/2026 MSA/27/2026	M/S BAIKUNTHA BALIA CONSULTANCY AND DEVELOPERS PVT. LTD, KHURDA VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, KHURDA	SANTOSH KUMAR DWIVEDY VS	// ODISHA REAL ESTATE APPELLATE TR. OREAT/0000158/2025
67	D-RPFAM/25827/2026 RPFAM/155/2026	SK. JAHID VS MAMTAJ BEGUM	MAHESWAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000064/2025
68	D-TRP(C)/25488/2026 TRP(C)/169/2026	SUBHASHREE DAS VS	PADMA CHARAN PATTANAIAK VS	// JUDGE FAMILY COURT,BHUBANESWA

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69	D-WP(C)/24268/2026 WP(C)/18111/2026	SABYASACHI PATNAIK GIRIDHARI PRADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	CP/0000403/2026 // 0 //
70	D-WP(C)/25629/2026 WP(C)/18112/2026	NARAHARI JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
71	D-WP(C)/26061/2026 WP(C)/18113/2026	SANJUKTA JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
72	D-WP(C)/24375/2026 WP(C)/18114/2026	JITENDRA BALIARSINGH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
73	D-WP(C)/26081/2026 WP(C)/18115/2026	TAPAN KUMAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
74	D-WP(C)/26174/2026 WP(C)/18116/2026	DR. RABINDRA KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
75	D-WP(C)/25444/2026 WP(C)/18117/2026	RAJESH BARADA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
76	D-WP(C)/24904/2026 WP(C)/18118/2026	RAJENDRA NATH NAYAK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
77	D-WP(C)/25692/2026 WP(C)/18119/2026	BISWAJIT SAMANTRAY VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
78	D-WP(C)/26177/2026 WP(C)/18120/2026	DR. SANJUKTA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
79	D-WP(C)/26086/2026 WP(C)/18121/2026	AMIYA KUMAR PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //

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80	D-WP(C)/26298/2026 WP(C)/18122/2026	MR.KRUSHNA CHANDRA RAUL VS THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, BHUBANESWAR	RAJESH TRIPATHY VS	// 0 //
81	D-WP(C)/26090/2026 WP(C)/18123/2026	UCHHABANANDA PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
82	D-WP(C)/24173/2026 WP(C)/18124/2026	SUBASINI PRADHAN VS ODISHA STATE HOUSING BOARD, BHUBANESWAR	PRANAB RANJAN CHHATOI VS	// 0 //
83	D-WP(C)/26170/2026 WP(C)/18125/2026	SHYAM MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
84	D-WP(C)/25403/2026 WP(C)/18126/2026	DR.BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
85	D-WP(C)/25534/2026 WP(C)/18127/2026	TULARAM PODH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
86	D-WP(C)/25663/2026 WP(C)/18128/2026	M/S K.C. AGENCY, CUTTACK VS UNION BANK OF INDIA, CUTTACK	PRAFULLA CHANDRA DAS VS	// 0 //
87	D-WP(C)/25846/2026 WP(C)/18129/2026	GHANASHYAM SAHU VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
88	D-WP(C)/26291/2026 WP(C)/18130/2026	PRASANTA KUMAR BISOYI VS THE STATE TAX OFFICER, BHANJANAGAR CIRCLE, GANJAM	RAJESH TRIPATHY VS	// 0 //
89	D-WP(C)/26198/2026 WP(C)/18131/2026	AGANI PRASAD JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
90	D-WP(C)/26151/2026 WP(C)/18132/2026	SK.CHAND VS THE AUTHORISED OFFICER-CUM-REGIONAL MANAGER, CANARA BANK, CUTTACK	ARUNA NAYAK VS	// 0 //
91	D-WP(C)/26284/2026	SAMIR KUMAR PATTANAIAK	SUKANTA KUMAR MISHRA	//

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	WP(C)/18133/2026	VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	VS	0 //
92	D-WP(C)/26199/2026 WP(C)/18134/2026	TANKA DOMB @ TANDI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
93	D-WP(C)/26058/2026 WP(C)/18135/2026	RANJURANI PATTNAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
94	D-WP(C)/26296/2026 WP(C)/18136/2026	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
95	D-WP(C)/26179/2026 WP(C)/18137/2026	SUVENDU KUMAR SATAPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
96	D-WP(C)/24653/2026 WP(C)/18138/2026	KUNI PANDA @ GEETANJALI MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
97	D-WP(C)/26063/2026 WP(C)/18139/2026	ANJANA SARANGI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
98	D-WP(C)/26176/2026 WP(C)/18140/2026	DR. SANTI SWARUP BASA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
99	D-WP(C)/26182/2026 WP(C)/18141/2026	LAMBODAR MOHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
100	D-WP(C)/26289/2026 WP(C)/18142/2026	THE LOISINGH GRAM PANCHAYAT, JHARSUGUDA VS THE NATIONAL THERMAL POWER CORPORATION LTD. (NTPCL), NEW DELHI	ABHISHEK PRADHAN VS	// 0 //
101	D-WP(C)/26243/2026 WP(C)/18143/2026	SONALI PRIYADARSHINI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
102	D-WP(C)/26118/2026 WP(C)/18144/2026	SUBHASIS MOHANTY VS	KRUSHNA CHANDRA RATH VS	// 0

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103	D-WP(C)/26287/2026 WP(C)/18145/2026	STATE OF ODISHA GHAROI BUS MALIKA SANGHA, KORAPUT VS	TUSAR KUMAR MISHRA VS	// // ()
104	D-WP(C)/26178/2026 WP(C)/18146/2026	STATE OF ODISHA DR. PARTHASARATHI MISHRA VS	SAMEER KUMAR DAS VS	// // ()
105	D-WP(C)/25523/2026 WP(C)/18147/2026	STATE OF ODISHA SAGAR PODH VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
106	D-WP(C)/25526/2026 WP(C)/18148/2026	STATE OF ODISHA TIRTHA PODH VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
107	D-WP(C)/26114/2026 WP(C)/18149/2026	STATE OF ODISHA BHAGABANA SAHU VS	KRUSHNA CHANDRA RATH VS	// // ()
108	D-WP(C)/26306/2026 WP(C)/18150/2026	STATE OF ODISHA ODISHA ABHIBHABHAK MAHASANGHA, BHUBANESWAR VS	SWAYAMJIT ROUT VS	// // ()
109	D-WP(C)/25838/2026 WP(C)/18151/2026	THE STATE OF ODISHA KAMALESH KUMAR PRADHAN VS	KRUSHNA CHANDRA RATH VS	// // ()
110	D-WP(C)/26267/2026 WP(C)/18152/2026	STATE OF ODISHA RANJIT NAYAK VS	RABINDRA NATH PRUSTY VS	// // ()
111	D-ABLAPL/16158/2026 ABLAPL/6697/2026	STATE OF ODISHA ARUN SWAIN @ ARUN KUMAR SWAIN VS	JYOTIRMAYA SAHOO VS	// // BHARATPUR PS /378 /2026 ()
112	D-ABLAPL/17085/2026 ABLAPL/6698/2026	STATE OF ODISHA DIPTIMALA ROUT @ DEEPTIMAYEE ROUT VS	RANJIT MOHANTY VS	// // KENDRAPARA SADAR /334 /2026 ()
113	D-ABLAPL/13248/2026 ABLAPL/6699/2026	STATE OF ODISHA RAHUL PADHIARI @ RAHUL PADHARI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // ITAMATI /140 /2026 () //

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114	D-ABLAPL/16438/2026 ABLAPL/6700/2026	RAJESH PATRA @ RAJA VS STATE OF ODISHA	BIDYADHAR MANSING VS	BALIPATNA /100 /2026 () //
115	D-ABLAPL/13379/2026 ABLAPL/6701/2026	SANJEEB KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
116	D-ABLAPL/16926/2026 ABLAPL/6702/2026	BINAYAK ROUT VS STATE OF ODISHA	BIDYADHAR MANSING VS	MARKAT NAGAR /164 /2026 () //
117	D-ABLAPL/16174/2026 ABLAPL/6703/2026	ARUN SWAIN @ ARUN KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /403 /2026 () //
118	D-ABLAPL/16999/2026 ABLAPL/6704/2026	SK. MOAGAM ALI @ MD. MAZAM ALI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	AIR FIELD P.S. /229 /2026 () //
119	D-ABLAPL/16284/2026 ABLAPL/6705/2026	NIRABATI NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	DHENKANAL SADAR /408 /2026 () //
120	D-ABLAPL/17000/2026 ABLAPL/6706/2026	MD. MOHAFIZ RAZA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	AIR FIELD P.S. /229 /2026 () //
121	D-ABLAPL/16905/2026 ABLAPL/6707/2026	GADADHAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	G.R.P.S.,BERHAMPUR /10 /2025 () //
122	D-ABLAPL/17135/2026 ABLAPL/6708/2026	RASHMI RANJAN SWAIN VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	JAGATSINGPUR /420 /2026 () //
123	D-ABLAPL/16619/2026 ABLAPL/6709/2026	DASARATHI SWAIN VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /160 /2026 () //
124	D-ABLAPL/16684/2026 ABLAPL/6710/2026	SUMANTA KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	BOLAGARH P.S. /230 /2026 () //
125	D-ABLAPL/16698/2026	PRAKASH CHANDRA PARIDA	TAPAS GOCHHAYAT	CAPITAL P.S. /350 /2023

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	ABLAPL/6711/2026	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/14717/2026 ABLAPL/6712/2026	MAGI @ NIRANJAN PRADHAN VS STATE OF ODISHA	BIKRAM KEASHARI RAJ VS	BAIDESWAR /85 /2021 () //
127	D-ABLAPL/14918/2026 ABLAPL/6713/2026	BHOJRAJ SETH VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /92 /2026 () //
128	D-ABLAPL/14856/2026 ABLAPL/6714/2026	BRAJA KISHORE NAYAK VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SORO /362 /2026 () //
129	D-ABLAPL/16421/2026 ABLAPL/6715/2026	OM @ NRUSINGHA ROUSTRAY @ NRUSINGHA CHARAN ROUSTRAY VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	JAGATSINGPUR /319 /2017 () //
130	D-ABLAPL/16487/2026 ABLAPL/6716/2026	MOTI @ KAMALUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	NISCHINTAKOILI /203 /2026 () //
131	D-ABLAPL/17142/2026 ABLAPL/6717/2026	SOUBHAGYA RANJAN PALEI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	CUTTACK SADAR /229 /2026 () //
132	D-ABLAPL/16534/2026 ABLAPL/6718/2026	SOUMYARANJAN MALIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAMUNDAI /206 /2022 () //
133	D-ABLAPL/16764/2026 ABLAPL/6719/2026	DEBASISH @ DEBASIS BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /8 /2026 () //
134	D-ABLAPL/16762/2026 ABLAPL/6720/2026	KALIKA SWAIN @ MANORANJAN PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /104 /2025 () //
135	D-ABLAPL/17146/2026 ABLAPL/6721/2026	FIRAN MAJHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BARKOTE /165 /2017 () //
136	D-ABLAPL/17165/2026 ABLAPL/6722/2026	SUKHIYA SINGH VS	SOUBHAGYA KUMAR DASH VS	// J.M.F.C,R.UDAYAGIRI(Gajapati)

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137	D-ABLAPL/16877/2026 ABLAPL/6723/2026	STATE OF ODISHA TAPASWINI MALLIK @ PINKI MALLIK VS STATE OF ODISHA	HEMENDRA SAMAL VS	2(A)CC/0000058/2026 PATKURA /98 /2026 () //
138	D-ABLAPL/16964/2026 ABLAPL/6724/2026	STATE OF ODISHA MANAS BEHERA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	CHANDANPUR /119 /2026 () //
139	D-ABLAPL/16387/2026 ABLAPL/6725/2026	STATE OF ODISHA SWARNALATA JENA @ SWARNA JENA VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /71 /2025 () //
140	D-ABLAPL/15282/2026 ABLAPL/6726/2026	STATE OF ODISHA KABITA SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHAMNAGAR /157 /2026 () //
141	D-ABLAPL/16448/2026 ABLAPL/6727/2026	STATE OF ODISHA SARAT KUMAR DAS @ SARAT DAS VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	AIRPORT /188 /2026 () //
142	D-ABLAPL/16395/2026 ABLAPL/6728/2026	STATE OF ODISHA CHANDAN ROUT VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KHANDAPARA /99 /2026 () //
143	D-ABLAPL/16531/2026 ABLAPL/6729/2026	STATE OF ODISHA DIPAK NAIK @ DIPAK KUMAR NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	KEONJHAR SADAR /317 /2026 () //